

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: RAIHAN HEALTHCARE PRIVATE LIMITED Date of Commencement of Liquidation: 07-02-2020; List of Stakeholders as on Date: 19-03-2021; Name of IP: Mr. Mahalingam Suresh Kumar; Last 5 digit of registration number: 10217

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	3532915.03	0	0	0	0	0	NA
3	Secured financial creditors	3	431822312.86	2	425409810	0	6412502.86	0	Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0	0	Annexure 4
5	Operational creditors (Workmen)	198	19530608	185	10195369	0	9335239	0	Annexure 5
6	Operational creditors (Employees)	35	15101596	35	10806486	0	4295110	0	Annexure 6
7	Operational creditors (Government Dues)	5	53528648	5	54090904	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	97	187092449	89	166631425	0	20561024	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	Annexure 9
Total		338	710608528.89	316	667133994	0	40503875.86	0	